

ELECTION MATTER
URGENT

F. No. C-50/26/2020-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi – 110 001

Dated: 03rd October, 2020

To
The concerned Pr. Chief Commissioners / Pr. Directors General / Chief Commissioners
/ Pr. Directors General of Customs & Central Excise in CBIC.

**Subject:- Bye-election to 1 PC and 56 ACs in various States, 2020 – Deployment of
Expenditure Observers – Reg.**

Sir,

I am directed to forward herewith a copy of Election Commission of India's letter
No. 464/ECI/LET/EEM/Exp.Obs./EEMS/2020 dated 3rd October, 2020 (copy enclosed)
on the subject mentioned above.

2. It is requested that the directions of the Election Commission of India may be
communicated to the concerned officers under your charge for strict compliance.

Yours faithfully,

Encl.: As above.

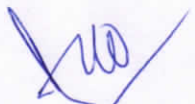


(S.A. Ansari)

Under Secretary to the Government of India
Tel. 23095529/ Email: sa.ansari@nic.in

Copy to:-

1. The Website Manager, CBIC with the request to upload this letter along-with
enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India,
Nirvachan Sadan, Ashoka Road, New Delhi-110001, w.r.t. the Commission's
letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India